

NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

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PRESENT: HONDERSTREETAMENTARDERATED - MEADER (FEGUNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 06.02.2018AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP No. 25/241/HDB/2017
NAME OF THE COMPANY	Hyderabad Securities and Enterprises Ltd
NAME OF THE PETITIONER(S)	Enness Capitals Private Ltd
NAME OF THE RESPONDENT(S)	Hyderabad Securities and Enterprises Ltd
UNDER SECTION	241

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S. V. JANSHI KRISHAIA	Ad-1	S. 1 to makrish @ Smcy/20 8919448958	m & v. rail.

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
ARSUN BHASKIAR.	ADV	assunbhaskarzie	the
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, ,	Counsel for	Surya corporate awyor (a)	SI
of y. suryonavayana	K14-17	9849866556	\\\\\\\\\\\\\\\\\\\\\\\\\\\\\\\\\\\\\

ORDER

Heard Mr. S. V. Vanshi Krishna, learned counsel for the Petitioner and Mr. Arjun Bhaskar, learned Counsel and Mrs. C. Shilpa representing Mr. Y. Suryanarayana, learned counsel for R.14 – R.17.

Post the case on 09.02.2018 for final hearing, we make it clear that no further adjournment will be granted.

MEMBER (Judi)